

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:284

ANSWERED ON:12.12.2006

SIMPLIFICATION OF EXPORT PROCEDURES

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the procedures/formalities involved in exporting have been adequately simplified as envisaged in the foreign trade policy;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to further simplify the procedures in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

(a) to (c) Government has taken several steps to simplify the procedures. It is a continuous and ongoing exercise. To make the export promotion schemes user friendly, major simplification of procedures has been introduced. To that end, EDI enabled single application form covering all export promotion schemes has been introduced. Online exchange of data with Customs in the Department of Revenue, remittance of application fees through electronic fund transfer (EFT) are some of the other steps which have already been taken to further simplify the procedures for the exporters availing the export promotion schemes.